

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

EP NO. 9 OF 2016 & IA NO.615 OF 2016 IN APPEAL NO. 171 OF 2012
AND
RP NO. 16 OF 2015 IN APPEAL NO. 177 OF 2012 & IA NO. 320 OF 2015
AND
RP NO. 17 OF 2015 IN APPEAL NO. 178 OF 2012 & IA NO. 321 OF 2015

Dated: 11th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

EP NO. 9 OF 2016 & IA NO.615 OF 2016 IN APPEAL NO. 171 OF 2012

In the matter of :

Tata Power Delhi Distribution Ltd.		...Appellant(s)
	Vs.	
Delhi Electricity Regulatory Commission		...Respondent(s)
Counsel for the Appellant(s)	:	Mr. Vishal Anand Mr. Rahul Kinra Mr. Anurag Bansal, Rep. (TPDDL)
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kumar Sharma for R.1/DERC

RP NO. 16 OF 2015 IN APPEAL NO. 171 OF 2012 & IA NO. 320 OF 2015

In the matter of :

BSES Rajdhani Power Ltd.		...Review Petitioner/Appellant(s)
	Vs.	
Delhi Electricity Regulatory Commission		...Respondent(s)
Counsel for the Appellant(s)	:	Mr. Buddy A.Ranganadhan Mr. Vishal Anand Mr. Rahul Kinra
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kumar Sharma for R.1/DERC

:2:

RP NO. 17 OF 2015 IN APPEAL NO. 178 OF 2012 & IA NO. 321 OF 2015

In the matter of :

BSES Yamuna Power Ltd.

...Review Petitioner/Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Buddy A.Ranganadhan
Mr. Vishal Anand
Mr. Rahul Kinra

Counsel for the Respondent(s)

:

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.1/DERC

ORDER

We have heard learned counsel for the parties. Learned counsel for the appellants may file list of dates and events on or before 31.05.2017 after serving copy on the other side.

List these matters for further hearing on **24.07.2017 at 2.30 p.m.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson